


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

Sub.-:Option for Hardcopy or Online Software of AIR, DLT & AD (SC & DHC) 2019.

All the Learned Judicial Officers of District Courts, Delhi (including Judicial Officers on Deputation as well as Trainee Judicial Officers) are requested to forward their option as per the enclosed proforma for subscribing **Hardcopy or Online Software of Law Journals "Apex Decisions (Supreme Court)" and "Apex Decisions (Delhi High Court)" for the year 2019** for the purpose of Court Library and for subscribing **Hardcopy or Online Software of Law Journals "All India Reporter (AIR)" and "Delhi Law Times (DLT)" for the year 2019** for the purpose of Residential Library by **21-01-2019** to District Courts Library, Room No. 374, Third Floor, Tis Hazari Courts, Delhi - 110054.



(MANOJ JAIN)

Additional District & Sessions Judge/
Chairperson Centralized Library Committee
Tis Hazari Courts, Delhi


Enclosure:- As above.

No. 3407-4007 /Residence & Court Library/Journals/Software/2019

Dated, Delhi the 11/01/2019.

Copy forwarded for information and necessary action to:-

1. Learned District & Sessions Judge, New Delhi District, East District, North-East District, Shahdara District, North District, North-West District, South-West District, South District, South-East District and West District, Delhi/New Delhi for information.
2. All the Leaned Judicial Officers posted at Central District, West District, New Delhi District, East District, North-East District, Shahdara District, North District, North-West District, South-West District, South District and South-East District Delhi/New Delhi through Learned Office-In-Charge (Library) of their respective Complexes.
3. All the Leaned Judicial Officers on Deputation and Trainee Judicial Officers.
4. All the Learned Officer-In-Charge (Library) at Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts Complex, Delhi/New Delhi with request to collect such information and send the compiled information Complex-wise to District Courts Library, Room No. 374, Third Floor, Tis Hazari Courts, Delhi - 110054.
5. P.S. to Learned District & Sessions Judge (Headquarters) Delhi, Tis Hazari Courts, Delhi.
6. The Administration Branch - I, Central District, Tis Hazari Courts, Delhi.
7. Information Officer-Cum-Librarian/Branch Incharge Library at Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts Complex, Delhi/New Delhi.
8. For uploading on LAYERS.
9. For uploading on Centralized Website through LAYERS.



(MANOJ JAIN)
Additional District & Sessions Judge/
Chairperson Centralized Library Committee
Tis Hazari Courts, Delhi

21/01

PROFORMA FOR WILLINGNESS FOR RESIDENTIAL AND COURT LIBRARY

NAME OF THE JUDICIAL OFFICER: _____
 DESIGNATION: _____
 PLACE OF POSTING: _____

S. NO.	NAME OF THE JOURNAL/SOFTWARE FOR THE YEAR 2019	WHETHER WILLING TO OPT		IF YES, THEN TICK THE OPTION DESIRED	
		YES	NO	SOFTCOPY	HARDCOPY
1.	ALL INDIA REPORTER				
2.	DELHI LAW TIMES				
3.	APEX DECISIONS (SUPREME COURT) AND APEX DECISIONS (DELHI HIGH COURT)				

SIGNATURE OF THE JUDICIAL OFFICER: _____

As the learned Judicial Officer in Charge of the District & Sessions Judge (Headquarters) Delhi, the undersigned is pleased to inform that the enclosed information is being furnished to you for your information and to the extent possible, you may request the concerned authorities to provide the necessary facilities for the Residential and Court Library at the District & Sessions Judge (Headquarters) Delhi. The information is being furnished to you for your information and to the extent possible, you may request the concerned authorities to provide the necessary facilities for the Residential and Court Library at the District & Sessions Judge (Headquarters) Delhi.

Yours faithfully,

 District & Sessions Judge (Headquarters) Delhi